

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 620 OF 2017 IN
EXECUTION PETITION NO. 01 OF 2017 IN
APPEAL NO. 228 OF 2012**

Dated: 4th December, 2017

In the matter of:

M/s SNJ Sugars & Products Ltd.

.... Appellant(s)

Vs.

Transmission Corporation of Andhra Pradesh Ltd. & Ors.

.... Respondent(s)

Andhra Pradesh Electricity Regulatory Commission

.... Applicant(s)/R-4

ORDER

The Bench did not assemble today. List the matter on **30.1.2018.**

COURT MASTER